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SHRI A. D. MANI: On a point of order, Sir. This question was given notice of one and a half months ago and the Ministry should have collected the facts. We are not asking any question for fun. We want to get some information from the Ministers. I asked him what was the number of workers affected, and I think the Minister should have collected all the information and then given his answers in this House. I am very sorry to say this.

SHRI DINESH SINGH: It was equally easy for me to say that the hon. Member may have asked that specific question, and I would have certainly given the answer. So far as the general question raised by Shri Rajnarain is concerned, it is a question of the tea gardens or other plantations which may be closed down. That is a much larger issue, Sir, it is not a question of those which are being mismanaged. We do not have the information of all the plantations, of individual industrial undertakings which may be mismanaged. The question really refers to those which may have been closed down.

MP. CHAIRMAN: The Question Hour is over.

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WRITTEN ANSWERS TO QUESTIONS

ड्यटी पर तैनात रेलवे गार्ड का इंजन के नीचे

अरा कर मारा जाता

* 684. श्रीमती विद्यावती चतुर्वेदी : क्या रेल मंत्री यह बताने की कृपा करेंग कि :

- (क) क्या यह सच है कि आमला स्टेशन के गार्ड श्री डी॰ रामकृष्ण को ज्न, 1967 में इटारसी स्टेशन पर ट्रेन फारमेशन के लिये काम पर लगाया गया जबकि यह उनका कार्य नहीं था;
- (ख) क्या उसी लाइन पर, जिस पर उक्त गार्ड कोम कर रहाथा, एक डीजल इजन भेज दिया गया जिसके फलस्वरुप वह उसके नीचे आगया तथा घटना स्थल पर ही बिना किसी डाक्टरी सहायता के उसकी मृत्यु हो गई;
- (ग) यंदि हों, तो क्या इस विषय में कोई जाच की गई थी;

(घ) यदि हां, तो उसका क्या नतीजा रहा ; और

to Questions

(ङ) क्या मृतक के परिवार को कोई मुआवजा दियागया था?

†[Railway Guard run over and killed on duty

*684. SHRIMATI VIDYAWATI CHATURVEDI: Will the Minister of RAILWAYS be pleased to state:

- (a) whether it is a fact that Shri D. Ramkrishnan, a Guard of Amla Station, was put on work for train formation in June, 1967 at Itarsi Station although it was not a part of his job;
- (b) whether a diesel engine was sent on the same line on which the said Guard was working as a result of which he was run over and killed on the spot without getting any medical aid;
- (c) if so, whether any enquiry was conducted into the case;
- (d) if so, what was the outcome thereof; and
- (e) whether any compensation was paid to the family of the deceased?

रेल मंत्री (श्री सी० एम० पुनाचा) : (क) जी नहीं ।

- (ख) जी नहीं। 3-7-1967 को जब वह गार्ड अपनी गाड़ी के इंजन की ओर जाते हुए शिटग ग्रीवा को पार कर रहा था तो वह एक शिटग इजन के नीचे आ गया। इय्टी पर तैनात सहायक यार्ड मास्टर ने नुरंत उसकी मरहम-पट्टी की और आगे इलाज के लिए उसे इटारसी के सिविल अस्पताल में भेज दिया, जहा दुर्भाग्यवश घार्वों के कारण उसी दिन उसकी मृत्य हो गयी।
- (ग) और (घ) अधिकारियो का एक सिमिति द्वारा इस घटना की जाच की गयी। सिमिति के निष्कर्ष के अनुसार गार्ड की मृत्यु इयुटी के दौरान हुई और यह दुर्घटना सयोगवश घटी।

^{†[]} English translation.

(ङ) अनुग्रह के रुप में 500 रुपये का भुगतान किया जा चुका है। इसके अलावा कामगार क्षतिपूर्ति अधियम के अधीन स्वीकार्यक्षतिपूर्ति की भी व्यवस्था की जा रही है।

†[THE MINISTER OF RAILWAYS (SHRI C. M. POONACHA) (a) No, Sir.

- (b) No, Sir. On 3-7-1967 the Guard was run over by a shunting engine while crossing the shunting neck on his way to his train engine. He was immediately rendered first aid by the Assistant Yard Master on duty and was sent for further treatment to the Civil Hospital, Itarsi where he unfortunately succumbed to his injuries the same day, Market 134;
- (c) and (d) This incident was enquired into by a committee of railway officials. According to the finding of the committee the Guard died during the course of his duty and that this was accidental.
- (e) An amount of Rs. 500 as ex-gratia payment has already been paid and in addition compensation admissible under Workmen's Compensation Act is being arranged.]

FINANCING OF INDUSTRIAL ESTATES BY
L. I. C.

*685. SHRI JAGAT NARAIN: Will the Minister of INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS be pleased to state whether there is any proposal under Government's consideration to utilize the funds of the Life Insurance Corporation for financing the industrial estates on easy terms?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS (SHRI K. V. RAGHUNATHA REDDY): The life Insurance Corporation has already a scheme for financing of Industrial Estates,

SAVING THROUGH REDUCTION OF STAFF IN RAILWAY BOARD

*686. SHRI KRISHAN KANT: Will the Minister of RAILWAYS be pleased to state the total monthly saving in expenditure through reduction of staff in Rilway Board, on grounds of economy since January, 1967?

THE MINISTER OF RAILWAYS (SHRI C. M. POONACHA): Approximately Rs. 56,700 per month.

हैवी इलेक्ट्रिकल्स लिमिटेड, भोपाल मे कर्मचारियों की संख्या

*687. श्री निरंजन वर्मा: क्या औद्योगिक विकास तथा समवाय कार्य मत्री यह बताने की कृपा करेंग कि:

- (क) हैव इलेक्ट्रिकल्स लिमिटेड, भोपाल में हर वर्ग के कुल कितने व्यक्ति काम कर रह् है;
- (ख) क्या यह सच है कि इनमें से १३ प्रतिशत व्यक्ति मध्य प्रदेश से भिन्न राज्यों के हैं: और
- (ग) यदि हा, तो प्रत्येक राज्य के कितने कितने व्यक्ति हैं ?

†[Number of Employees in HEL, Bhopal

- *687. SHRI NIRANJAN VARMA; Will the Minister of INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS be pleased to state;
- (a) the total number of persons employed category-wise in the Heavy Electricals Limited, Bhopal;
- (b) whether it is a fact that 95 per cent, of them belong to states other than the Madhya Pradesh; and
- (c) if so, what is the number of persons belonging to each state ?]

औद्योगिक विकास गथा समवाय कार्य मंत्रालय में राज्य मंत्री (श्री के० बी० रघुनाथ रेड्डी):
(क) और (ग) एक विवरण सभा-पटल पर रखा जाता है। (देखि भे परिशिष्ट 62 अनपत्र सख्या 88)

(ख) जी, नहीं।

TITHE MINISTER OF STATE IN THE MINISTRY OF INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS (SHRI K. V. RAGHUNATHA REDDY): (a) and (c) A statement is laid on the Table of the House, (See Appendix LXII, Annexure No. 88.)

(b) No, Sir.]